

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/2404/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the 7th May, 2021

Sub: **Leave.**

Ref:- Your letter Nos. DJ/BAK/2021/1573 dtd. 04.05.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 10.05.2021 and casual leave on 13.05.2021** along with station leave permission, with your official vehicle, at your own cost, from the evening of 07.05.2021 till the morning of 11.05.2021, has been allowed, on the basis of ground shown.

Yours faithfully,

-sd-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/2405/A, dated 7.5.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)